

Labour in Tamil Nadu and a few other states. The report on the survey is presently under preparation.

### **Amendment to EPF Act**

5452. SHRI R. P. YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that lakhs of employees are deprived of the benefit of membership of Employees' Provident Fund Scheme because the much publicised amendment of Section 1(3) (a), 1 (3) (b) of the Employees' Provident Fund Act, 1952 has not been made for the last several years;

(b) by what time the appropriate legislative measure is likely to be taken to help the workers; and

(c) whether Government are considering to abolish the condition of infancy period of 3 and 5 years which has become out-dated, under the Act?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Certain proposals to enlarge the coverage of the Employees Provident Fund and Misc. Provisions Act, 1952 are being processed. Efforts are being made to bring forward necessary amending legislation as soon as possible.

(c) There is a proposal to modify the infancy period.

### **Ranchi Railway Station**

5453. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that there is an acute water scarcity in Ranchi Railway Station resulting in dry taps in waiting rooms, retiring rooms, etc.;

(b) whether the Ranchi Railway Station is most ill-managed and there is no traffic control within the premises of Railway Station;

(c) whether there is insufficient accommodation in the retiring rooms of the said Railway Station; and

(d) whether Government propose to initiate a crash programme to introduce all round development?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is no shortage except when there is dislocation due to occasional stoppage of supply by Bihar Public Health Engineering Department.

(b) No. There is large open space available in front of the station with adequate parking facilities. The responsibility for traffic control lies with the traffic police of the State Government.

(c) Adequate retiring room facilities are available at this station.

(d) As Ranchi is a well developed station with all necessary facilities, there is no proposal to initiate a crash programme for its all round development.

### **Deposit-linked Insurance Scheme**

5454. SHRI R. P. YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether Employees Deposit-Linked Insurance Scheme has been brought into effect from 1st August, 1976;

(b) whether Government are aware that there is acute shortage of staff in Provident Fund Commissioners' Offices resulting in deterioration of efficiency of staff and hardship to the workers at large; and

(c) the number of claims preferred under Deposit-linked Insurance Scheme in each year since its inception, month-wise and number of claims settled in each year, month-wise and the total number of pending cases as on the 31st March, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) No shortage of staff at lower levels has been reported in respect of Employees' Deposit Linked Insurance

Scheme. However, a proposal for creation of certain posts of Assistant Provident Fund Commissioners' and Accounts Officer has been received from the Central Provident Fund Commissioner.

(c) Requisite information is being collected and will be laid on the Table of the House.

**स्वास्थ्य और परिवार कल्याण योजनाओं के लिए सहायता**

**5455. श्री मूलचन्द डागा :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान किन-किन स्रोतों और संस्थाओं से स्वास्थ्य और परिवार कल्याण योजनाओं के लिए सहायता ली गई थी और इस बारे में पूरा ब्यौरा क्या है ;

(ख) इस सहायता का किस प्रकार उपयोग किया जा रहा है और इसका किस प्रकार उपयोग किया गया था और क्या इस प्रयोजन के लिए कोई समिति गठित की गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) यह सुनिश्चित करने के लिए क्या मानदंड अपनाए गए हैं कि इस सहायता का लाभ बिना किसी भेदभाव के देश के सभी राज्यों को मिले ?

**स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) :** (क) से (ग) अपेक्षित सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

**पाटन स्टेशन पर स्लीपरो के आरक्षण कोटा**

**5456. श्री मूलचन्द डागा :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पाटन स्टेशन तथा अहमदाबाद के बीच चलने वाली रेलगाड़ियों के नाम

क्या हैं और उनमें स्लीपरो तथा स्थानों के आरक्षण का कोटा कितना कितना है ;

(ख) वहां से औसतन कितने यात्री बम्बई अथवा अहमदाबाद के लिये यात्रा करते हैं और क्या यात्रियों की संख्या की तुलना में निर्धारित कोटा पर्याप्त नहीं है ; और

(ग) यदि हां, तो क्या सरकार का विचार उक्त कोटे में वृद्धि करने का है ।

**रेल मंत्रालय में उप-मंत्री (श्री महिलकार्जून) :** (क) पाटन से अहमदाबाद तक चलने वाली यात्री गाड़ियां इस प्रकार हैं :—

(i) 115 अप पाटन—अहमदाबाद तेज सवारी

(ii) 117 अप पाटन—अहमदाबाद तेज सवारी

(iii) 119 अप पाटन—अहमदाबाद सवारी

ये दिन के समय चलने वाली गाड़ियां हैं तथा पाटन स्टेशन से प्रारम्भ होती हैं और इस प्रकार इन गाड़ियों में कोटा आवंटित करने का प्रश्न ही नहीं उठता ।

(ख) और (ग) पाटन से अहमदाबाद तक यात्रा करने वाले यात्रियों की औसत दैनिक संख्या 350 है और बम्बई तक यात्रा करने वाले यात्रियों की औसत दैनिक संख्या 15 है । इन 15 यात्रियों में से केवल 9 यात्री पाटन स्टेशन पर अहमदाबाद से बम्बई के लिए आरक्षण की मांग करते हैं । पाटन से बम्बई तक के यात्रियों के लिए अहमदाबाद में 6 अप सीराष्ट्र मेल में दूसरे दर्जे की 2 शायिकाओं और 8 अप